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Title: Introduction of the Essential Commodities (Amendment) Bill, 2010.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): On behalf of Shri Sharad Pawar, I beg to move for leave to introduce a Bill further to amend the Essential Commodities Act, 1955.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Essential Commodities Act, 1955."

*The motion was adopted.*

PROF. K.V. THOMAS: I introduce the Bill.